HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Jammu)

Subject: Surrender of the Certificate of Enrollment as an Advocate.

NOTIFICATION

No: 3653 of 20

of 2025/RG/LP

Dated: 04.12.2025

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocate and have surrendered their Certificates of Enrolment as an Advocate, therefore, the same are suspended.

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Mohd Yaseen Bhat S/O Gh Hasan Bhat R/O Manpora Wayun, Tehsil Pampore, Distt. Pulwama	28.10.2025	JK-71/2018 Dt.27.02.2018 (Absolute)
2 ·	Abhishek Dogra S/O Sethi Mal R/O Vill. Sarore near Rasila Ashram, Tehsil Bishnah, Distt. Jammu A/P Dogra Niwas, H.No.41, Tube Well Lane, near Carmel Convent School, Greater, Jammu	31.10.2025	JK-212/2018 Dt.27.02.2018 (Absolute)

By Order.

Registrar Administration (L.P.) High Court Main Wing, Jammu

No: 75384-93 RG/LP

Dated: 04.12.2025

Copy to the: -

- Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 2. Principal District & Sessions Judge, Jammu/Pulwama.
- 3. Secretary, Bar Council of India, New Delhi.
- 4. President J&K High Court Bar Association, Jammu/Srinagar.
- 5. President District Bar Association, Jammu/Pulwama
- 6. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
- 7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court for information of the concerned.
- 8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
- 9. Notifications file for record.

for	information.
	for

Registrar Administration (L.P.